

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO. 195
ANSWERED ON 20/12/2023

PERFORMANCE OF STATES IN MAJOR SCHEMES OF MINISTRY

195 DR. SASMIT PATRA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the performance of States with regard to work done in the major programs of the Ministry;
- (b) the details of best practices followed by performing States under various programs of the Ministry; and
- (c) the details of the awards, achievements and appreciation conferred on the state of Odisha by the Ministry over the last three years?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a): to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (c) OF THE RAJYA SABHA
STARRED QUESTION NO.195 FOR REPLY ON 20.12.2023

(a): Department of Rural Development (DoRD), Ministry of Rural Development (MoRD) is implementing a number of schemes all over the rural areas of the country, namely Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Pradhan Mantri Awaas Yojana– Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Rural Self Employment Training Institutes (RSETIs) and National Social Assistance Programme (NSAP). Further, Department of Land Resources (DoLR), MoRD is also implementing Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) with primary objective to develop rainfed/degraded lands. The performance of States with regard to work done in these schemes/ Programmes is at **Annexure**.

(b): The guidelines of the schemes/programmes of this Ministry provide detailed mechanism for their effective implementation and it is the responsibility of each States/UT to ensure their effective implementation. Betterment of implementation of the schemes/programmes is a continuous process and this Ministry holds regular interaction with the State Governments for cross-learning of the innovative methods adopted by any State/UT. With a view to this, Ministry is taking up various steps to ensure effective implementation of these schemes to ensure that benefits of these schemes reached to all poor people of the rural areas of the country. Some of the major strategies in this regard are:

- i. In order to ensure that the schemes reach closure, the Ministry has evolved a comprehensive multi-level and multi-format system of monitoring and evaluation of the implementation of rural development schemes, including Performance Review Committee Meetings, District Development Co-ordination and Monitoring Committee (“DISHA”) meetings, National Level Monitors (NLMs), Area Officers Schemes, Common Review Mission, Concurrent Evaluation and Impact Assessment Studies. State specific reviews of States/UTs are also undertaken from time to time.
- ii. The schemes of the Rural Development have been brought upon end-to-end transaction based MIS, which enables all the stakeholders to monitor status of schemes in a real time basis. The works are photographed with geo-tags and time stamps. All the data of RD schemes are available on public domain.
- iii. In addition to above, the Ministry has arranged for sufficient fund for completion of works and further, bottlenecks like forest clearance that require facilitation with Ministry of Environment and Forests or Banks are also arranged.
- iv. Social Audits are also conducted for some Schemes like Mahatma Gandhi NREGS and PMAY-G. Appointment of Ombudsman is also made for attending to any grievances regarding MGNREGA works. In addition, grievance redressal is being given due attention in all schemes of the Rural Development.
- v. States are advised to recruit adequate staff for implementation of the programme. Norms have been laid for staffing. Funds are provided for supporting hiring of manpower and other administrative expenditure. The training and orientation of programme manpower is also arranged from time to time.
- vi. Norms for administrative and technical oversight and audit have been laid down. Mobile application for inspection viz. Area Officer App has been developed. Similar apps have been developed or are under development in other areas too. The performance of officials are monitored against them.
- vii. Regular coordination with the State Govt. for preparation of the fund release proposals and documentation is made and timely advice is tendered to them in this regard. In cases of delay, the matter is escalated to higher levels for seeking release of funds.

- viii. Women networks, community based organisations and civil society organisations are mobilised for creating demand from below for proper implementation of the schemes.
- ix. Information Education and Communication (IEC) campaigns including wall paintings for the wide dissemination of the schemes are undertaken.
- x. Under NSAP, State Governments are encouraged to top up the assistance provided by the Central Government.
- xi. DAY-NRLM ensures that the poor are provided with the requisite skills for managing their institutions, linking up with markets, managing their existing livelihoods, enhancing their credit absorption capacity and credit worthiness, etc. A multi-pronged approach is envisaged for continuous capacity building of the targeted families, SHGs, their federations, government functionaries, bankers, NGOs and other key stakeholders. Particular focus is on developing and engaging community professionals and community resource persons for capacity building of SHGs and their federations and other collectives. Extensive use of ICT is being taken to make knowledge dissemination and capacity building more effective.
- xii. The financial support is provided to SHGs and their federations in the form of Revolving Fund (RF) and Community Investment Support Fund (CISF) to enable them to take up economic activities for income generation.
- xiii. Under PMGSY, it has been provided to construct a minimum of 15% of roads under new technologies and locally available materials and also to adopt green technology. The technology intervention introduced by the Ministry has helped in introduction of more than 40 technologies including waste plastics, cold mix technology, cell filled concrete, stabilization using cement and lime, nano technology and Full Depth Reclamation (FDR). Adoption of these technologies has helped deliver savings in fuel and natural resources and reduced the roads' carbon footprint.

(c): The details of achievements under various schemes of the States/UTs by this Ministry over the last three years, including Odisha, are given at Annexure. During the last three years, three SHGs from Puri, Nabarangpur and Kalahandi of Odisha received best performing Award in the State Level Function of 70th All India Co-operative week 2023.

Annexure

Annexure referred to in reply to part (a) of the Rajya Sabha Starred Question No. 195 to be answered on 20.12.2023.

The performance of States with regard to work done in these schemes/programmes

1. Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS)

State/UT-wise details of employment provided (in person-days generated) under Mahatma Gandhi NREGS from financial years 2006-07 to 2022-23 and current financial year 2023-24 (as on 14.12.2023).		
Sl. No.	States/UTs	Person-days generated (in crore)
1	Andhra Pradesh	437.74
2	Arunachal Pradesh	10.51
3	Assam	101.02
4	Bihar	208.71
5	Chhattisgarh	211.27
6	Goa	0.19
7	Gujarat	59.97
8	Haryana	15.87
9	Himachal Pradesh	42.20
10	Jammu And Kashmir	45.06
11	Jharkhand	128.82
12	Karnataka	163.00
13	Kerala	115.83
14	Ladakh	0.93
15	Madhya Pradesh	359.91
16	Maharashtra	107.16
17	Manipur	30.69
18	Meghalaya	39.71
19	Mizoram	25.16
20	Nagaland	33.85
21	Odisha	173.40
22	Punjab	28.17
23	Rajasthan	513.32
24	Sikkim	5.83
25	Tamil Nadu	493.92
26	Telangana	120.79
27	Tripura	67.33
28	Uttar Pradesh	412.12
29	Uttarakhand	33.33
30	West Bengal	354.18
31	Andaman And Nicobar	0.58
32	Lakshadweep	0.07
33	Puducherry	1.28
34	The Dadra and Nagar Haveli and Daman and Diu	0.02
	Total	4,341.94

2. Pradhan Mantri Awaas Yojana-Gramin (PMAY-G)

SNo	State Name	Targets Allocated	Houses Sanctioned by the States/UTs	Houses Completed
1	Arunachal Pradesh	36,226	36,222	26,105
2	Assam	19,79,219	19,76,305	16,94,020

3	Bihar	37,01,982	37,01,701	36,41,158
4	Chhattisgarh	11,76,142	11,76,142	9,33,530
5	Goa	257	257	223
6	Gujarat	6,05,238	6,04,392	4,96,479
7	Haryana	29,422	29,404	28,134
8	Himachal Pradesh	29,252	25,438	14,940
9	Jammu and Kashmir	3,41,709	3,37,577	1,91,627
10	Jharkhand	15,92,289	15,92,183	15,57,248
11	Kerala	35,176	35,169	32,558
12	Madhya Pradesh	38,00,548	38,00,519	36,29,455
13	Maharashtra	13,85,606	13,80,185	12,01,876
14	Manipur	1,04,896	1,01,178	30,482
15	Meghalaya	1,88,370	1,88,338	43,697
16	Mizoram	29,967	29,967	8,279
17	Nagaland	49,048	48,830	9,328
18	Odisha	27,32,041	27,27,352	19,45,878
19	Punjab	40,226	39,819	35,602
20	Rajasthan	17,18,472	17,18,341	16,78,218
21	Sikkim	1,409	1,400	1,262
22	Tamil nadu	7,79,851	7,56,389	5,85,445
23	Tripura	3,77,196	3,77,087	3,05,778
24	Uttar pradesh	36,15,115	36,14,642	33,86,941
25	Uttarakhand	71,022	69,370	42,602
26	West Bengal	45,69,809	45,69,636	34,09,977
27	Andaman and Nicobar	3,424	3,424	1,223
28	Dadra and Nagar Haveli & Daman and Diu	11,738	11,436	3,801
29	Lakshadweep	45	53	45
30	Puducherry	0	0	0
31	Andhra Pradesh	2,46,430	2,46,430	63,614
32	Karnataka	2,44,845	2,41,969	1,20,562
33	Telangana	0	0	0
34	Ladakh	3,030	3,012	2,136
	Total	2,95,00,000	2,94,44,167	2,51,22,223

Note: Telangana & Puducherry are not implementing PMAY-G.

3. Pradhan Mantri Gram Sadak Yojana (PMGSY)

S. No.	State Name	Road Length Completed (Length in km)	Release (Rs in Crore)
1	Andaman And Nicobar	108.02	26.44
2	Andhra Pradesh	17,632.29	6,448.98
3	Arunachal Pradesh	13,424.24	8,942.21
4	Assam	31,353.97	19,281.15
5	Bihar	59,584.57	25,379.69
6	Chhattisgarh	42,330.18	12,156.63
7	Goa	155.33	10.15

8	Gujarat	14,923.88	3,653.30
9	Haryana	7,907.50	2,476.00
10	Himachal Pradesh	21,000.35	7,259.67
11	Jammu And Kashmir	18,397.84	11,530.27
12	Jharkhand	28,897.46	8,181.42
13	Karnataka	23,549.11	5,961.95
14	Kerala	4,054.83	1,699.50
15	Ladakh	1,070.10	338.25
16	Madhya Pradesh	88,934.60	24,213.20
17	Maharashtra	28,912.79	8,197.84
18	Manipur	10,776.59	4,373.91
19	Meghalaya	4,279.31	2,585.96
20	Mizoram	4,268.71	2,335.68
21	Nagaland	4,202.06	1,333.69
22	Odisha	69,280.58	23,683.77
23	Puducherry	62.36	36.65
24	Punjab	9,753.36	3,519.39
25	Rajasthan	73,440.29	13,609.84
26	Sikkim	4,623.94	2,214.67
27	Tamil Nadu	22,971.12	6,068.85
28	Telangana	12,286.14	1,583.42
29	Tripura	4,864.14	3,302.42
30	Uttar Pradesh	70,311.69	20,044.04
31	Uttarakhand	19,594.18	8,607.27
32	West Bengal	36,534.76	12,532.35
Total		7,49,486.27	2,51,588.54

4. Deendayal Antayodaya Yojana- National Rural Livelihood Mission (DAY- NRLM)

Progress under DAY-NRLM since inception till November, 2023

Sl No	State	Districts	Intensive Blocks	SHG	VO	CLF	HH	RF to SHG	RF Amount (in lakh)	CIF to SHG	CIF Amount (in lakh)
1	Andhra Pradesh	26	660	855031	26479	656	9043233	12	1.40	68	53.65
2	Assam	35	219	353368	19064	749	3981671	265002	53270.48	163925	83595.35
3	Bihar	38	534	1096939	71526	1622	12700253	762531	113610.82	523159	166151.28
4	Chhatisgarh	33	146	271800	14456	577	2977994	182628	27649.05	58656	36500.20
5	Gujarat	33	248	276086	11636	981	2745728	206868	21072.34	54362	34233.67
6	Jharkhand	24	263	291057	20664	1001	3580067	244586	36731.70	177471	74066.75
7	Karnataka	31	233	353561	29196	5954	4108579	13160	1969.68	74535	71411.88
8	Kerala	14	152	270929	15959	939	3997856	25738	3862.05	62	30.20
9	Madhya Pradesh	52	313	479486	39952	1408	5726592	345113	49907.75	140365	108376.58
10	Maharashtra	34	351	624335	31631	1857	6305135	440377	68022.66	89621	51426.46
11	Odisha	30	314	542141	51179	6209	5648557	271988	40964.51	224057	122248.15
12	Rajasthan	33	353	321757	19652	798	3804161	220109	33039.75	126800	132396.24
13	Tamil Nadu	37	388	334415	13338	766	3968024	173923	24709.40	180984	149118.50
14	Telangana	32	542	441661	17838	542	4771930	0	0.00	106	53.55

15	Uttar Pradesh	75	826	836912	48514	2757	9360231	614060	92752.09	443758	485474.10
16	West Bengal	23	345	1172241	31795	3325	11936024	739049	116046.18	269673	141261.81
17	Haryana	22	143	59135	4062	205	613925	48085	5797.31	27330	13585.03
18	Himachal Pradesh	12	88	43964	3521	123	359700	29047	5823.76	7533	3803.95
19	Jammu & Kashmir	20	285	88069	6593	555	752530	62724	9409.19	49743	19894.24
20	Punjab	23	151	49186	3017	98	509064	32096	5095.32	8499	3776.52
21	Uttarakhand	13	95	62748	6444	402	472878	46080	5741.97	29646	19022.86
22	Arunachal	25	104	8960	671	26	75790	7010	1424.00	2190	2363.13
23	Manipur	16	55	8332	448	12	87160	5757	1133.10	2359	2483.97
24	Meghalaya	12	46	45071	4671	81	440934	40068	6076.38	12599	9197.66
25	Mizoram	11	26	10256	729	55	85284	8773	1454.85	9016	10499.20
26	Nagaland	11	74	15283	1173	69	133395	13237	2081.10	8491	4795.31
27	Sikim	6	33	5887	487	33	56425	5216	944.66	4829	4606.74
28	Tripura	8	58	51547	2129	103	490011	43286	6532.85	36862	45852.42
29	Andaman	3	9	1285	87	5	13047	659	98.85	174	87.00
30	Goa	2	12	3759	200	12	49842	3429	530.22	869	451.22
31	Ladakh	2	31	1149	68	8	8374	348	52.50	178	71.20
32	Lakshadweep	1	10	342	0	0	4079	163	24.45	0	0.00
33	Puducherry	2	3	4553	110	3	57643	3695	792.35	2664	1039.46
34	Daman DIU and NH	3	3	1114	31	0	11542	692	101.46	110	145.50
	Total:	742	7113	8982359	497320	31931	98877658	4855509	736724.17	2730694	1798073.77

5. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY)

Sl. No.	State	Cumulative Total	
		Candidates Trained	Candidates Placed
1	Andhra Pradesh	117001	96704
2	Arunachal Pradesh	1274	469
3	Assam	75717	43778
4	Bihar	77069	41809
5	Chhattisgarh	56681	29782
6	Gujarat	25913	15439
7	Haryana	44425	31832
8	Himachal Pradesh	12512	5373
9	Jammu and Kashmir	68807	43440
10	Jharkhand	67775	32593
11	Karnataka	52971	33113
12	Kerala	71310	40992
13	Madhya Pradesh	81493	43041
14	Maharashtra	53973	36745
15	Manipur	5645	2173
16	Meghalaya	6219	3431
17	Mizoram	1720	967
18	Nagaland	6420	3699
19	Odisha	212519	172271
20	Punjab	37291	21464
21	Rajasthan	72340	36924
22	Sikkim	2655	940

23	Tamil Nadu	67828	61135
24	Telangana	61670	47717
25	Tripura	11216	5842
26	Uttar Pradesh	211762	59165
27	Uttarakhand	19296	9687
28	West Bengal	38962	23666
29	Puducherry	1650	582
30	A. N Islands	493	154
31	D & N Haveli	-	-
32	Goa	-	-
33	Lakshadweep	-	-
34	Ladakh	-	-
	TOTAL	1,564,607	944,927

6. Rural Self Employment Training Institutes

Sl. No.	State	Cumulative Total	
		Candidates Trained	Candidates Settled
1	Andhra Pradesh	154860	113346
2	Arunachal Pradesh	2762	1480
3	Assam	143238	91308
4	Bihar	310134	216766
5	Chhattisgarh	132559	92009
6	Gujarat	298173	209988
7	Haryana	157221	101851
8	Himachal Pradesh	67146	45903
9	Jammu and Kashmir	88025	64089
10	Jharkhand	192588	127729
11	Karnataka	373026	267431
12	Kerala	135268	102447
13	Madhya Pradesh	363313	253436
14	Maharashtra	264451	195031
15	Manipur	4873	3199
16	Meghalaya	18106	9581
17	Mizoram	6063	5210
18	Nagaland	3740	2529
19	Odisha	247448	186558
20	Punjab	127735	85898
21	Rajasthan	371753	269544
22	Sikkim	4232	3043
23	Tamil Nadu	274041	202116
24	Telangana	85518	65317
25	Tripura	33326	20790
26	Uttar Pradesh	638778	461971
27	Uttarakhand	84072	59759
28	West Bengal	158500	113254
29	Puducherry	9331	7030
30	A. N Islands	4473	3430
31	D & N Haveli	7530	4878
32	Goa	368	164
33	Lakshadweep	1299	592
34	Ladakh	5563	3493
	TOTAL	4,769,513	3,391,170

7. National Social Assistance Programme (NSAP)

Sl. No.	States/UTs	2022-23	2023-24 (as on 14-12-23)
		Beneficiaries covered	Beneficiaries covered
1	Andhra Pradesh	997921	1000240
2	Bihar	3959782	4121906
3	Chhattisgarh	911904	917139
4	Goa	14242	14305
5	Gujarat	878710	963025
6	Haryana	331423	351410
7	Himachal Pradesh	119333	119333
8	J & K	150402	147734
9	Jharkhand	1355932	1316651
10	Karnataka	1414586	1414586
11	Kerala	729591	887718
12	Madhya Pradesh	2236789	2254295
13	Maharashtra	1351386	1346365
14	Odisha	2127452	2111244
15	Punjab	140904	140904
16	Rajasthan	1195049	1202382
17	Tamil Nadu	1951042	2005691
18	Telangana	713193	728253
19	Uttar Pradesh	5592696	5906697
20	Uttarakhand	236143	236143
21	West Bengal	2207824	2041166
NE States			
22	Arunachal Pradesh	8480	8479
23	Assam	877764	812099
24	Manipur	66963	67359
29	Meghalaya	70015	69446
26	Mizoram	28604	28721
27	Nagaland	52345	53914
28	Sikkim	19984	19989
29	Tripura	149873	160798
	Sub Total	29890332	30447992
Union Territories			
30	A&N Islands	1238	1236
31	Chandigarh	5484	5484
32	D&N Haveli and D&D	11553	11730
33	NCT Delhi	162581	162185
34	Ladakh	7260	10262
35	Lakshadweep	366	328
36	Puducherry	30620	30668
	Sub Total	219102	221893
	Others		
	Grand Total	30109434	30669885

8. Shyama Prasad Mukherji Rurban Mission (SPMRM)

State wise Physical Progress as on 14/12/2023				
S.no	State/UTs	Proposed	Ongoing	Completed
		No. of Works	No. of Works	No. of Works
1	Andaman And Nicobar Islands	207	33	125

2	Andhra Pradesh	8492	2681	5517
3	Arunachal Pradesh	376	2	113
4	Assam	1947	441	193
5	Bihar	2623	193	798
6	Chhattisgarh	7199	947	5206
7	Dadra And Nagar Haveli And Daman And Diu	107	31	21
8	Goa	31	1	0
9	Gujarat	628	88	478
10	Haryana	1974	360	1438
11	Himachal Pradesh	2402	292	608
12	Jammu And Kashmir	408	24	244
13	Jharkhand	3957	1879	1372
14	Karnataka	3721	375	3145
15	Kerala	2386	174	1591
16	Ladakh	65	5	11
17	Lakshadweep	81	7	13
18	Madhya Pradesh	3462	678	1075
19	Maharashtra	9199	943	2523
20	Manipur	94	66	17
21	Meghalaya	584	45	193
22	Mizoram	335	57	256
23	Nagaland	65	0	0
24	Odisha	3296	55	1586
25	Puducherry	34	8	6
26	Punjab	508	247	136
27	Rajasthan	6563	75	3844
28	Sikkim	175	35	140
29	Tamil Nadu	1850	82	1759
30	Telangana	10169	1176	8301
31	Tripura	478	115	281
32	Uttar Pradesh	1617	431	1011
33	Uttarakhand	966	75	753
34	West Bengal	0	0	0
	Total	75999	11621	42754

9. **Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)**

a. **Status of State/UT wise details of WDC-PMKSY 1.0 projects**

Sl. No	State	Total no. of Project sanctioned [@]	Projects transferred to State/UT	Projects funded by DoLR	Projects completed	End- line evaluation reports received	Total Central share released (Rs. in crore)
1	Andhra Pradesh	432	59	373	371	371	1178.91
2	Arunachal Pradesh	156	42	114	114	64	305.84
3	Assam	372	92	280	280	280	672.37
4	Bihar	123	59	64	64	64	239.67
5	Chhattisgarh	263	55	208	208	208	354.95
6	Gujarat	610	121	489	489	489	1366.57
7	Haryana	88	13	75	75	75	119.51
8	Himachal Pradesh	163	32	131	131	131	350.45

9	Jharkhand	171	28	143	143	143	270.21
10	Karnataka	571	142	429	429	429	1900.86
11	Kerala	83	14	69	69	69	158.07
12	Madhya Pradesh	517	71	446	446	391	1716.05
13	Maharashtra	1186	162	1024	1024	936	2516.95
14	Manipur	102	41	61	61	61	150.56
15	Meghalaya	96	35	61	61	61	174.22
16	Mizoram	89	40	49	49	49	282.16
17	Nagaland	111	0	111	111	111	640.38
18	Odisha	310	76	234	234	195	1089.17
19	Punjab	67	34	33	33	33	60.42
20	Rajasthan	1025	205	820	817	814	2984.59
21	Sikkim	15	9	6	6	6	24.21
22	Tamil Nadu	270	0	270	270	270	924.94
23	Telangana	330	54	276	275	265	684.14
24	Tripura	65	9	56	56	56	222.70
25	Uttarakhand	65	3	62	62	62	131.08
26	Uttar Pradesh	612	363	249	249	249	808.49
27	West Bengal	163	44	119	119	119	271.02
28	UT of J&K^	144	25	119	119	119	322.03
29	UT of Laddakh	15	4	11	11	0	6.15
	Total	8214	1832	6382	6376	6120	19926.67

® Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which has been amalgamated as the Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) with effect from 2015-16.

^ Central share released relating to UT of Jammu & Kashmir at Sl. No.28 are composite figures for the UTs of Jammu & Kashmir and Ladakh upto 2019-20.

Note : There was no sanctioned project in Goa.

b. State-wise details of WHS created/rejuvenated, Additional area brought under irrigation, farmers benefitted, Area brought under plantation (Horti. Afforestation), Area of culturable wasteland treated in completed project and Employment generated under WDC-PMKSY 1.0

S. No	State / UT	2015-16 to 2021-22			2018-19 to 2021-22 : Indicators given by NITI Aayog		
		WHS created / Rejuvenated (in Nos.)	Additional area brought under irrigation (Ha)	Farmers benefitted (in Nos.)	Area brought under plantation(Horti. Afforestation) in Ha	Area of culturable wasteland treated in completed project (in Ha)	Employment generated (No. of mandays)
1	Andhra Pradesh	183462	281151.00	266257	655.00	9835.00	932934
2	Arunachal Pradesh	560	4816.69	17133	5295.76	64.97	720575
3	Assam	7984	124701.30	290915	2400.44	11104.96	3149297
4	Bihar	6824	25809.37	78852	159.50	3659.36	396070
5	Chhattisgarh	8705	25324.73	51487	976.67	1041.21	2274110
6	Gujarat	41651	25510.51	77262	10085.10	6065.02	111582
7	Haryana	3800	44793.00	35463	435.00	10.00	61246
8	Himachal Pradesh	8294	6547.02	50602	614.27	0.00	753658

9	Jharkhand	4506	4853.10	113326	4.00	26954.18	626415
10	Karnataka	25348	70608.68	175074	58159.48	16880.00	6341454
11	Kerala	29629	35925.90	191226	2509.72	426.29	559260
12	Madhya Pradesh	33828	150221.75	170679	25.70	6735.83	8201286
13	Maharashtra	13547	111497.18	172090	1831.66	11216.34	327696
14	Manipur	6836	2075.55	125994	1841.49	11681.20	447495
15	Meghalaya	1522	3304.27	14355	3098.97	2.24	270760
16	Mizoram	9092	50882.18	56363	3034.68	1759.22	18463
17	Nagaland	2534	4459.50	14200	43178.65	4665.59	725805
18	Odisha	23201	52916.13	82608	528.90	8351.25	1906585
19	Punjab	559	6896.80	6047	0.00	4468.00	130381
20	Rajasthan	120307	95712.00	342221	8098.00	134970.0	1988656
21	Sikkim	125	32.75	785	123.00	0.00	13524
22	Tamil Nadu	40221	103185.21	154824	12958.57	30744.19	3397556
23	Telangana	21057	61880.00	81065	0.00	4486.00	108834
24	Tripura	3028	3661.44	13472	1288.62	2540.51	774137
25	Uttar Pradesh	20307	105915.00	306981	940.68	25732.00	1085829
26	Uttarakhand	15010	1866.61	35059	74.09	0.00	264370
27	West Bengal	14820	17868.41	80891	2982.00	10854.00	2361517
28	UT of Jammu & Kashmir ^	9684	31678.78	186554	1375.67	2211.39	909008
29	UT of Ladakh	39	192.60	1822	12.02	16.00	7920
	Total	656480	1454287.4	3193607	162687.64	336474.7	38866423
			6			5	

Note: Provisional and subject to change (As per information received from States)

^ including erstwhile State of J&K upto 2020-21

c. Details of number of projects sanctioned, area of projects, project cost, Central share in project cost and Central share released under WDC-PMKSY 2.0 (as on 30.11.2023)

(Area in lakh hectare and Rs. in crore)

Sr. No	State /UT	No. of projects sanctioned	Area of sanctioned projects	Total project cost	Central share in total project cost	Central share funds released
1	Andhra Pradesh	59	2.44	555.31	333.19	110.97
2	Arunachal Pradesh	68	1.51	422.56	380.31	143.75
3	Assam	31	1.37	310.60	279.54	138.30
4	Bihar	35	1.72	440.97	264.58	113.47
5	Chhattisgarh	45	2.51	613.66	368.20	152.55
6	Gujarat	51	2.92	687.81	412.68	132.12
7	Goa	5	0.20	55.96	33.58	6.57
8	Haryana	9	0.31	80.59	48.36	9.13
9	Himachal Pradesh	26	0.54	151.20	136.08	34.43
10	Jharkhand	30	1.48	393.53	236.12	81.93
11	Karnataka	62	2.90	680.39	408.23	282.79
12	Kerala	6	0.26	73.26	43.95	16.18
13	Madhya Pradesh	85	5.10	1121.27	672.76	367.65
14	Maharashtra	144	5.65	1335.57	801.34	212.03
15	Manipur	13	0.59	164.33	147.90	18.71

16	Meghalaya	32	0.63	175.64	158.08	71.50
17	Mizoram	20	0.50	138.88	124.99	44.34
18	Nagaland	9	0.32	89.60	80.64	39.16
19	Odisha	53	2.94	759.96	455.98	229.34
20	Punjab	7	0.29	80.83	48.50	11.56
21	Rajasthan	149	7.51	1858.85	1115.31	282.56
22	Sikkim	6	0.20	56.00	50.40	15.38
23	Tamil Nadu	28	1.35	300.73	180.44	96.55
24	Telangana	35	1.47	368.07	220.84	65.96
25	Tripura	19	0.32	89.60	80.64	32.70
26	Uttar Pradesh	53	2.64	580.71	348.43	45.00
27	Uttarakhand	12	0.70	196.65	176.98	42.67
28	West Bengal	27	1.29	350.60	210.36	49.30
Union Territories						
29	Jammu & Kashmir	19	0.70	194.58	194.58	33.56
30	Ladakh	11	0.22	60.86	60.87	7.52
	Total	1149	50.55	12388.58	8073.85	2887.68

d. State/UT-wise details of physical achievements under WDC-PMKSY2.0 during FY2022-23 & FY2023-24 (till 1st Qtr.)

Sr. No.	State / UT	No. of WHS created/Rejuvenated including Amrit Sarovar			Area brought under protective irrigation (ha)			No. of Farmers benefited			Area brought under plantation [Afforestation / Horticulture etc.](ha)			No. of Mandays generated		
		FY2022-23	FY2023-24 (1st Qtr.)	Total	FY2022-23	FY2023-24 (1st Qtr.)	Total	FY2022-23	FY2023-24 (1st Qtr.)	Total	FY2022-23	FY2023-24 (1st Qtr.)	Total	FY2022-23	FY2023-24 (1st Qtr.)	Total
1	Andhra Pradesh	198	883	1081	490	2061	2551	662	267	3337	0	0	0	0	0	0
2	Arunachal Pradesh	76	99	175	581	217	798	360	788	1148	5593	1919	7512	1171	2969	4140
3	Assam	317	124	441	2995.78	806.4	3802.18	13951	588	1983	114.46	35.97	150.43	63223	23341	86565
4	Bihar	317	318	635	606.45	540.05	1146.5	18545	689	2544	366.8	25.02	391.8	43886	28505	72391
5	Chhattisgarh	840	465	1305	1455.9	1022.4	2478.3	5604	177	7379	114.01	9	123.0	88683	23462	11214
6	Gujarat	1170	174	2915	965	1700	2665	5632	125	1819	37	53	90	70048	13848	4
7	Goa	0	0	0	0	0	0	0	196	196	0	125	125	0	940	940
8	Haryana	82	34	116	31	10	41	834	212	1046	2.7	0	2.7	6570	1852	8422
9	Himachal Pradesh	176	72	248	339.52	377	716.52	3574	159	5169	160.54	1	161.5	39239	23193	62432
10	Jharkhand	329	148	477	529.25	210	739.25	14685	203	1671	224.98	0	224.9	90676	30231	12090
11	Karnataka	2522	17	2539	8428	67	8495	14335	242	1435	26210.3	0	26210.3	12530	702	12537
12	Kerala	163	285	448	256.51	461.55	718.06	11537	250	1404	125.79	112.9	238.6	16703	12140	28843
13	Madhya Pradesh	4029	132	535	14077.36	3	14080.36	19085	531	2439	2898.7	0	2898.7	11543	37705	15313

14	Maharashtra	184	648	832	0	465.31	465.31	0	130	1308	0	281.3	281.3	0	34585	34585
15	Manipur	124	5	129	7.35	2	9.35	755	68	823	44	0	44	81844	3541	85385
16	Meghalaya	819	96	915	1335.6	148.5	1484.1	6787	168	8472	643.8	603.8	1247.6	43663	12161	55825
17	Mizoram	1007	604	161	287.08	206.54	493.62	7828	676	1459	2062.1	1370.6	3432.32	50334	45345	50379
18	Nagaland	132	59	191	62	0	62	2871	707	3578	1076.5	562.8	1639.41	12534	54672	18001
19	Odisha	2774	992	376	5405.4	2875.7	8281.1	28273	979	3806	759.93	128.5	888.4	10381	26260	13007
20	Punjab	0	10	10	0	0	0	2590	309	5680	18	7	25	0	7470	7470
21	Rajasthan	62	799	861	0	31	31	0	771	7717	2300	1268	3568	11677	19557	31234
22	Sikkim	0	150	150	0	0	0	1572	323	1895	0	0	0	0	28050	28050
23	Tamil Nadu	1626	418	204	3721	1176	4897	11236	291	1414	1795	66	1861	76744	7710	84454
24	Telangana	200	13	213	1800	117	1917	1800	130	1930	0	0	0	0	0	0
25	Tripura	244	192	436	366.09	77.2	443.29	3449	194	3643	169.87	1.64	171.5	97169	41992	13916
26	Uttar Pradesh	21	284	305	47	97.44	144.44	232	611	843	0	22.73	22.73	39230	21614	60844
27	Uttarakhand	20421	256	461	2.38	16.2	18.58	1641	297	4613	0	0	0	15607	18442	34050
28	West Bengal	176	133	309	164.52	186.95	351.47	4023	362	7648	7.9	15	22.9	41396	21828	63224
29	UT of J&K	49	9	58	237.38	1.5	238.88	23681	200	2568	578.97	434	1012.97	27667	2658	30325
30	UT of Ladakh	3	2	5	174	12.85	186.85	6387	215	8537	11	7	18	1600	4000	5600
	Total	38061	36962	75023	44365.67	12889.63	57255.3	340947	88725	429672	45315.5	7048.85	52364.3	6482115	2461467	8943582
